The Table indicates that 1960-61 witnessed unusually large number of company registration, but though there was decline in registrations subsequently, the annual average of such registrations for three years following 1960-61 was higher than the annual average for three years prior to 1960-61.

Written Answers

It is difficult to assign specific reasons for changes in numbers of company registrations from year to year. These are influenced- by various factors-psychological and otherwise-such as, the political and economic situation, both within the country and outside, performance of companies, haviour of the Stock Exchanges etc. which constitute the investment climate. Some special reasons for the increase in registration during 1960-61 may, however, be that as it was the last year of the Second Plan, second plan projects which could not be implemented earlier were sought to be promoted before the end of the plan period. Also, in some cases, company registrations during the year represented advance action implementation of Third Plan projects.

(b) No scheme as such for floating new companies is being formulated by Government, but Government do float companies, known as Government Companies under the Companies Act, as and when required to implement the projects in the public sector.

## RIHAND POWER HOUSE

- 370. SHRI RAM SINGH: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether it is a fact that the Rihand Power House is facing danger from the chlorine discharge from a nearby factory; and;
- (b) if so, what steps Government propose to take in the matter?

THE MINISTER OF IRRIGATION AND POWERS (DR. K. L. RAO): (a) No. There is no such report.

(b) Does not arise. ' (L10RS/65

BOGUS ALLOTMENT OF TENEMENTS

- 371. SHRI U. S. DUGAL: Will the Minister of Works and Housing be pleased to state:
- (a) whether a racket in bogus allotment of tenements constructed by Delhi Municipal Corporation/Delhi Administration in Delhi has been unearthed by the Vigilance Squad of the Special Police Establishment; and
- (b) if so, how many people have been arrested in this connection?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA):
(a) No. Not insofar as the housing schemes of the Ministry of Works and Housing in Delhi are concerned.

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(b) Does not arise.

SHORT TERM PLAN FOR AGRICULTURE

## 372. $\begin{cases} SHRI & RAM & SINGH: \\ SHRI & DEVI & SINGH \end{cases}$

Will the Minister of Planning be pleased to state:

- (a) whether, with a view to increasing agricultural production, the Planning Commission has been asked to formulate short-term plans for the next two years;
- (b) whether such plans have been prepared; and
  - (c) if so, the details thereof?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) No, Sir.

(b) and (c) Do not arise.

PRICE POLICY FOR ELECTRICITY UNDER-TAKINGS

- 373. SHRI M. C. SHAH: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether Government has received recommendations from the working group set up by the Planning Commission regarding price policy for electricity undertakings